

PAPERS LAID ON THE TABLE

I. Notification of the Ministry of Railways

II. Report and Accounts (2001-2002) of the centre for Railway Information Systems, New Delhi and related papers

THE MINISTER OF RAILWAY (SHRI NITISH KUMAR): Sir, I lay on the Table :-

I. A copy (in English and Hindi) of the Ministry of Railways Notification G.S.R 787 (E) dated the 2nd December, 2002, publishing the Railway Claims Tribunal (Procedure) Amendment Rules, 2002, under sub-section (3) of section 30 of the Railway Claims Tribunal Act, 1987. [Placed in Library, see No. L.T. 7098/03]

II. A copy each (in English and Hindi) of the following papers:-

- (a) Annual Report and Accounts of the Centre for Railway Information Systems, New Delhi, for the year 2001-2002, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library, see No. L.T. 7099/03]

I. Notification of the Ministry of Environment and Forests.

II. Report (2001-2002) of the Central Pollution Control Board, New Delhi and related papers.

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T. R. BAALU): Sir, I lay on the Table:-

I. A copy (in English and Hindi) of the Ministry of Environment and Forests Notification S. O. 133 (E) dated the 4th February, 2003, to regulate the activities in the ecologically sensitive areas, under section 26 of the Environment (Protection) Act, 1986. [Placed in Library, see in L.T. 7065/03].

II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 39 of the Water (prevention and Control of Pollution) Act, 1974:-

- (a) Annual Report of the Central Pollution Control Board, New Delhi, for the year 2001-2002.
- (b) Review by Government on the working of the above Board.